



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

| Sr.No.        | Case Number                        | Main Parties  | Petitioner Advocate  | Respondent Advocate            |
|---------------|------------------------------------|---|--|--------------------------------|
| <b>ORDERS</b> |                                    |   |  |                                |
| 1             | <a href="#">CRP(IO)/66/2022</a>    | UNION OF INDIA AND ANR<br><b>Versus</b><br>ARUN KOIRI AND ANR   | MR. A BARKATAKI  |                                |
| 2             | <a href="#">Crl.Pet./1376/2023</a> | GANGADHAR RAY<br><b>Versus</b><br>NIMO BALA RAY   | MR. A ROSHID<br>MS. T BEGUM                                  |                                |
| 3             | <a href="#">CRP(IO)/185/2024</a>   | THE UCO BANK AND 2 ORS<br><b>Versus</b><br>ANUWARA BEGUM AND ANR  | MR. M SHARMA<br>MR P AGARWAL<br>MR H K SARMA<br>MS. S YASMIN |                                |
| 4             | <a href="#">WP(C)/4422/2024</a>    | USHA RANI DUTTA KONWAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS   | MR. C BORUAH<br>MR. R BORO<br>MR A BORUAH<br>MS. L GOGOI     | SC, ELEM. EDU                  |
| 5             | <a href="#">WP(C)/4450/2024</a>    | HAM AK RURAL DEVELOPMENT<br>FOUNDATION<br><b>Versus</b><br>ALL INDIA COUNCIL FOR TECHNICAL<br>EDUCATION AND 4 ORS (G) | MR. A C BURAGOHAIN<br>MS. H BORAH<br>MS. S NATH              | MR. K GOGOI(CGIC)<br>DY.S.G.I. |
| 6             | <a href="#">WP(C)/209/2025</a>     | UNION OF INDIA AND 3 ORS.<br><b>Versus</b><br>NO. 4360691Y EX-NK RAMENDRA<br>LASKAR                                   | MR. R K D CHOUDHURY  |                                |

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. B K DAS       | 05-02-2025 | To | 28-02-2025 |
| 2)  | MS. P DAS         | 05-02-2025 | To | 28-02-2025 |
| 3)  | MS. B M CHHETRI   | 04-02-2025 | To | 28-02-2025 |
| 4)  | MR. B NATH        | 11-02-2025 | To | 28-02-2025 |
| 5)  | MR. R K BHATRA    | 10-02-2025 | To | 10-03-2025 |
| 6)  | MR. R GOSWAMI     | 04-02-2025 | To | 28-02-2025 |
| 7)  | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 8)  | MR K AGARWAL      | 10-02-2025 | To | 04-03-2025 |
| 9)  | MR. K AGARWAL     | 10-02-2025 | To | 04-03-2025 |
| 10) | MS. N M DEKA      | 12-02-2025 | To | 04-04-2025 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 11) | MR. D C C PHUKAN    | 17-02-2025 | To | 07-03-2025 |
| 12) | MR. S D PURKAYASTHA | 25-02-2025 | To | 27-02-2025 |
| 13) | MR. H GOSWAMI       | 20-02-2025 | To | 20-03-2025 |
| 14) | MS. D SAIKIA        | 12-02-2025 | To | 07-03-2025 |
| 15) | MR D K DAS          | 20-02-2025 | To | 03-03-2025 |
| 16) | K U AHMED           | 21-02-2025 | To | 27-02-2025 |
| 17) | MR. S SARMA         | 21-02-2025 | To | 25-02-2025 |
| 18) | MR. B K JAIN        | 22-02-2025 | To | 06-03-2025 |
| 19) | MR. R K JAIN        | 24-02-2025 | To | 25-02-2025 |
| 20) | MS. M JAIN          | 27-02-2025 | To | 10-03-2025 |
| 21) | MR. M U MAHMUD      | 24-02-2025 | To | 03-03-2025 |
| 22) | MR. A U CHOUDHURY   | 03-03-2025 | To | 12-03-2025 |
| 23) | MD. B HUSSAIN       | 27-02-2025 | To | 28-02-2025 |
| 24) | MR A H TOUFIQ       | 27-02-2025 | To | 28-02-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,25th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### ORDERS

|   |                                 |  |  |  |
|---|---------------------------------|--|--|--|
| 1 | <a href="#">WP(C)/3521/2016</a> | FATIMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS                 | MR H I CHOUDHURY<br>MR.J I BORBHUIYA<br>MR.L MOHAN<br>MR.K H CHOUDHURY | GA, ASSAM<br>MR.A K TALUKDAR(R-8,9,11&12)<br>MR.F K R AHMED(R-8,9,11&12)<br>MR.M SHARMA(R-8,9,11&12) |
| 2 | <a href="#">WP(C)/3667/2020</a> | GUNESWARI DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.              | MR. B PHUKAN   | GA, ASSAM  |
| 3 | <a href="#">WA/392/2022</a>     | BANDISH ENTERPRISE<br><b>Versus</b><br>THE NUMALIGARH REFINERY LTD. AND 7 ORS. | MR. P K GOSWAMI<br>MR P CHOUDHURY<br>MR B P BORAH                      | MR. P SENGUPTA (R-5,6,7,8)<br>SC, NRL  |

LEAVE NOTE OF ADVOCATES FOR 25/02/2025

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. B K DAS         | 05-02-2025 | To | 28-02-2025 |
| 2)  | MS. P DAS           | 05-02-2025 | To | 28-02-2025 |
| 3)  | MS. B M CHHETRI     | 04-02-2025 | To | 28-02-2025 |
| 4)  | MR. B NATH          | 11-02-2025 | To | 28-02-2025 |
| 5)  | MR. R K BHATRA      | 10-02-2025 | To | 10-03-2025 |
| 6)  | MR. R GOSWAMI       | 04-02-2025 | To | 28-02-2025 |
| 7)  | MR. B K BHAGAWATI   | 10-02-2025 | To | 28-02-2025 |
| 8)  | MR K AGARWAL        | 10-02-2025 | To | 04-03-2025 |
| 9)  | MR. K AGARWAL       | 10-02-2025 | To | 04-03-2025 |
| 10) | MS. N M DEKA        | 12-02-2025 | To | 04-04-2025 |
| 11) | MR. D C C PHUKAN    | 17-02-2025 | To | 07-03-2025 |
| 12) | MR. S D PURKAYASTHA | 25-02-2025 | To | 27-02-2025 |
| 13) | MR. H GOSWAMI       | 20-02-2025 | To | 20-03-2025 |
| 14) | MS. D SAIKIA        | 12-02-2025 | To | 07-03-2025 |
| 15) | MR D K DAS          | 20-02-2025 | To | 03-03-2025 |
| 16) | K U AHMED           | 21-02-2025 | To | 27-02-2025 |
| 17) | MR. S SARMA         | 21-02-2025 | To | 25-02-2025 |

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 18) | MR. B K JAIN      | 22-02-2025 | To | 06-03-2025 |
| 19) | MR. R K JAIN      | 24-02-2025 | To | 25-02-2025 |
| 20) | MS. M JAIN        | 27-02-2025 | To | 10-03-2025 |
| 21) | MR. M U MAHMUD    | 24-02-2025 | To | 03-03-2025 |
| 22) | MR. A U CHOUDHURY | 03-03-2025 | To | 12-03-2025 |
| 23) | MD. B HUSSAIN     | 27-02-2025 | To | 28-02-2025 |
| 24) | MR A H TOUFIQ     | 27-02-2025 | To | 28-02-2025 |